

>

Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे । श्री किरिन रिजीजू ।

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir,

I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India, New Delhi, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Authority of India, New Delhi, for the year 2016-2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 208/17/19]

(3) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Minority Affairs for the year 2019-2020.

[Placed in Library, See No. LT 209/17/19]

(ii) Detailed Demands for Grants of the Ministry of Youth Affairs and Sports for the year 2019-2020.

[Placed in Library, See No. LT 210/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R.K. SINGH): Sir, I beg to lay on the Table:-

1) (i) A copy of the Annual Report (Hindi and English versions) of the Forum of Regulators, New Delhi, for the years 2012-2013 to 2014-2015, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Forum of Regulators, New Delhi, for the years 2012-2013 to 2014-2015.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 211/17/19]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Joint Electricity Regulatory Commission (for the State of Goa & Union Territories), Gurgaon, for the year 2017-2018, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Joint Electricity Regulatory

Commission (for the State of Goa & Union Territories), Gurgaon, for the year 2017-2018.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 212/17/19]

(5) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Power Finance Corporation Limited and the Ministry of Power for the year 2019-2020.

[Placed in Library, See No. LT 213/17/19]

(ii) Memorandum of Understanding between the Indian Renewable Energy Development Agency Limited and the Ministry of New and Renewable Energy for the year 2019-2020.

[Placed in Library, See No. LT 214/17/19]

(6) A copy of the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) (Seventh Amendment) Regulations, 2019 (Hindi and English versions) published in Notification No. L-1/(3)/2009-CERC in Gazette of India dated 28th January, 2019 under Section 179 of the Electricity Act, 2003.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 215/17/19]

(8) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of New and Renewable Energy for the year

2019-2020.

[Placed in Library, See No. LT 216/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the NBCC (India) Limited and Ministry of Housing and Urban Affairs for the year 2019-2020.

[Placed in Library, See No. LT 217/17/19]

(ii) Memorandum of Understanding between the Housing and Urban Development Corporation Limited and Ministry of Housing and Urban Affairs for the year 2019-2020.

[Placed in Library, See No. LT 218/17/19]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Noida Metro Rail Limited, Noida, for the year 2017-2018.

(ii) Annual Report of the Noida Metro Rail Limited, Noida, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 219/17/19]

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Aviation for the year 2019-2020.

[Placed in Library, See No. LT 220/17/19]

(5) A copy of the Requisitioning and Acquisition of Immovable Property (Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.133(E) in Gazette of India dated 20th February, 2019 under Section 22 of the Requisitioning and Acquisition of Immovable Property Act, 1952.

[Placed in Library, See No. LT 221/17/19]

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (जनरल डॉ. वी. के. सिंह) (सेवानिवृत्त): माननीय अध्यक्ष, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

(1) राष्ट्रीय राजमार्ग अधिनियम, 1988 की धारा 11 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):

(एक) का.आ. 6392(अ) जो 31 दिसम्बर, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा 4 अप्रैल, 2011 की अधिसूचना संख्या का.आ. 689(अ) में कतिपय संशोधन किए गए हैं ।

(दो) का.आ. 6393(अ) जो 31 दिसम्बर, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित राष्ट्रीय राजमार्ग संख्या 233 के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है ।

(तीन) का.आ. 6394(अ) जो 31 दिसम्बर, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित राष्ट्रीय राजमार्ग संख्या 233 के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है ।

(चार) का.आ. 07(अ) जो 2 जनवरी, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित राष्ट्रीय राजमार्ग संख्या 148ग के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है ।

(पांच) का.आ. 08(अ) जो 2 जनवरी, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित राष्ट्रीय राजमार्ग संख्या 10 के खंडों को राष्ट्रीय राजमार्ग और अवसंरचना विकास निगम लिमिटेड को सौंपा गया है ।

(छह) का.आ. 09(अ) जो 2 जनवरी, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा 4 अगस्त, 2005 की अधिसूचना संख्या का.आ. 1096(अ) में कतिपय संशोधन किए गए हैं ।

(सात) का.आ. 301 (अ) जो 15 जनवरी, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा 4 अगस्त, 2005 की अधिसूचना संख्या का.आ. 1096(अ) में कतिपय संशोधन किए गए हैं ।

(आठ) का.आ. 361(अ) जो 4 जनवरी, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा 4 अप्रैल, 2011 की अधिसूचना संख्या का.आ. 689(अ) में कतिपय संशोधन किए गए हैं ।

(नौ) का.आ. 379(अ) जो 24 जनवरी, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित राष्ट्रीय राजमार्ग संख्या 354 के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है ।

(दस) का.आ. 380(अ) जो 24 जनवरी, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित राष्ट्रीय राजमार्गों के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है ।

(ग्यारह) का.आ. 381(अ) और का.आ. 382(अ) जो 24 जनवरी, 2019 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा 4 अगस्त, 2005 की अधिसूचना संख्या का.आ. 1096(अ) में कतिपय संशोधन किए गए हैं ।

(बारह) का.आ. 383(अ) जो 24 जनवरी, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित राष्ट्रीय राजमार्ग संख्या 179क के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है ।

(तेरह) का.आ. 509(अ) जो 30 जनवरी, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित राष्ट्रीय राजमार्ग संख्या 148ढक के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है ।

(चौदह) का.आ. 694(अ) और का.आ. 695(अ) जो 5 फरवरी, 2019 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा 4 अप्रैल, 2011 की अधिसूचना संख्या का.आ. 689(अ) में कतिपय संशोधन किए गए हैं ।

(पन्द्रह) का.आ. 886(अ) और का.आ. 887(अ) जो 18 फरवरी, 2019 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा 4 अप्रैल, 2011 की अधिसूचना संख्या का.आ. 689(अ) में कतिपय संशोधन किए गए हैं ।

(सोलह) का.आ. 969(अ) और का.आ. 970(अ) जो 22 फरवरी, 2019 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा 4 अप्रैल, 2011 की अधिसूचना संख्या का.आ. 689 (अ) में कतिपय संशोधन किए गए हैं ।

(सत्रह) का.आ. 1891(अ) जो 31 मई, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित पंजाब राज्य में नये राष्ट्रीय राजमार्ग संख्या 354ख के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है ।

[Placed in Library, See No. LT 222/17/19]

(2) वर्ष 2019-2020 के लिए सड़क परिवहन और राजमार्ग मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 223/17/19]

जल शक्ति मंत्रालय में राज्य मंत्री तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया) : माननीय अध्यक्ष, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

(1) वर्ष 2019-2020 के लिए जल शक्ति मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 224/17/19]

(2) (एक) पोलावरम परियोजना प्राधिकरण, हैदराबाद के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(दो) पोलावरम परियोजना प्राधिकरण, हैदराबाद के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 225/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): Sir, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Small Industries Corporation Limited and the Ministry of Micro, Small and Medium Enterprises for the year 2019-2020.

[Placed in Library, See No. LT 226/17/19]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Credit Guarantee Fund Trust for Micro and Small Enterprises, Mumbai, for the year 2017-2018, along with Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Credit Guarantee Fund Trust for Micro and Small Enterprises, Mumbai, for the year 2017-2018.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 227/17/19]

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Micro, Small and Medium Enterprises for the year 2019-2020.

[Placed in Library, See No. LT 228/17/19]

12.03 hrs

BUSINESS ADVISORY COMMITTEE

3rd Report

